

Telecast of vulgar songs

1744. SHRI RAJKUMAR DHOOT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that vulgar songs particularly Bhojpuri and Punjabi songs are being telecast by various TV channels which is spoiling the minds of the people particularly the youth; and

(b) if so, the remedial measures Government propose to take to tackle the menace?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI PRAKASH JAVADEKAR): (a) and (b) In so far as private satellite T.V. channels are concerned there is no provision for pre-censorship of the content telecast on such T.V. channels. However, all T.V. channels are required to adhere to the Programme and Advertising codes prescribed under Cable Television Networks (Regulation) Act, 1995 and Cable Television Networks Rules, 1994 framed thereunder. Action is taken whenever any violation of the said codes is brought to the notice of the Ministry. The said Rules provide for a whole range of parameters to regulate programme and advertisements on T.V. channels including those containing vulgar content. Ministry takes action on complaints brought to its notice regarding telecast of vulgar songs and obscene programmes etc. on T.V. channels. Action has been taken in 23 instances against T.V. channels for telecasting vulgar/obscene programmes in T.V. channels during the last one year and the current year.

TV channels promoting superstition and blind belief

1745. DR. R. LAKSHMANAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that there is increase in number of TV channels airing programmes which promote superstition and blind belief, if so, the action taken against those TV channels; and

(b) whether Government would bring in any content regulatory mechanism to control such programmes and if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI PRAKASH JAVADEKAR): (a) Programmes telecast by private satellite TV channels are regulated as per the Cable Television Networks (Regulation) Act, 1995 and the Rules framed thereunder. The Act does not provide for

any pre-censorship of such programmes. However, programmes telecast on such TV channels are required to conform to the Programme Code prescribed under Rules 6 of Cable Television Network Rules, 1994. Specifically, Rule 6 (1) (j) of the Programme Code provides that no programme should be carried in the Cable Service which encourages superstition and blind-belief. Appropriate action is taken against the channel, if violation of the Programme Code is established. Ministry of Information & Broadcasting has also issued Advisories on 29.11.2011 and 07.06.2013 to all TV channels. These advisories are available on the Ministry's website *i.e.* www.mib.nic.in. The details of action taken during the last one year and the current year in case of programmes promoting superstition and blind belief in violation of the Programme Code is given in the Statement (*See below*).

(b) The existing provisions contained in the Programme and Advertisement Codes and existing mechanism are considered adequate to regulate content.

Statement

List of Programmes promoting superstition and blind belief during the year (2013) and current year

Sl. No.	Name of the Channel	Details of the Programme	Action Taken
1.	Sandesh News (Transmedia News)	Telecast of programme "Aaj No Mahima, Desh Ni Gruh Dasha" showing superstition and blind belief.	An Advisory issued on 07.06.2013 to all TV channels including this channel.
2.	All channels	Telecast of a programme showing superstition and blind belief.	An Advisory dated 07.06.2013 issued to all channels.
3.	Bansal News	Telecast of a programme 'Ladkiyon Ka Gumnaam Bodyguard promoting superstition' and blind belief.	A warning dated 11.03.2014 was issued to channel.
4.	India News	Telecast of a programme 'Rahasya' promoting superstition and blind belief.	A warning dated 25.03.2014 was issued to channel.

Doordarshan and Air Stations in the country

1746.DR.T.SUBBARAMI REDDY: Will the MINISTER OF INFORMATION AND BROADCASTING be pleased to state: